

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-09-2023 AT 02.00 P.M. THROUGH PHYSICAL HEARING:**

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**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(CA)/53(CHE)/2023**

**NAME OF THE PETITIONER : K.Kannuswamy & another**

**NAME OF THE RESPONDENT(S) : SKN Boarding & Lodging Pvt Ltd & 4  
Others**

**UNDER SECTION : Sec 59 of CA, 2013**

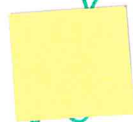
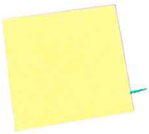
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RAMASUBRAMANIAM  
RAJA

A D ✓  
COUNSEL FOR PETITIONER

Vikram P Jain

Vikram  
Counsel for  
Administrator



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**3. CP(CA)/53(CHE)/2023**

**ORDER**

Ld. Counsel Mr.R.Ramasubramaniam Raja appears for the Petitioner.

Despite <sup>having</sup> Petitioner served copy of the Petition on the Respondents, till date Respondent No.2 has not filed reply/counter.

Respondent No.2 is granted **two weeks** time to file reply/counter, failing which right to file reply/counter will be closed.

List the Petition on **18.10.2023** for **physical hearing**.

-Sd-

**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

ss

-Sd-

**SANJIV JAIN  
MEMBER (JUDICIAL)**